GOVERNMENT OF INDIA SMALL SCALE INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3060 ANSWERED ON:20.03.2007 SMALL AND MEDIUM SCALE INDUSTRIES Jagannath Dr. M.;Vijay Krishna Shri

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a): the total amount earmarked, sanctioned and spent under various Schemes during each of the last three years, Scheme-wise, State and Union Territory-wise;

(b): the details of applications received by the Government for providing loan and guarantees to the entrepreneurs for setting up of various small and medium scale industries under Credit Guarantee Fund Scheme in the country including Bihar during each of the last three years, State and Union Territory-wise;

(c): the number of applications sanctioned/rejected during the said period indicating the reasons for rejection of application, State and Union Territory wise; and

(d): the steps taken by the Government for speedy clearance of such pending applications?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): The allocation of funds in respect of the Schemes for development and promotion of micro and small enterprises is made scheme-wise and not State/Union Territory-wise. A statement indicating the amount earmarked and spent under various Schemes during the last three years is at Annexure-I.

(b) &(c): The State-wise/Union Territory-wise number of applications received/approved by the Credit Guarantee Fund Trust for Small Scale Industries (CGTSI) for providing guarantee cover on credit facilities to the micro and small entrepreneurs under the Credit Guarantee Scheme, including Bihar, during each of the last three years is at Annexure II. No eligible application has been rejected by CGTSI.

(d): To enable early clearance of applications, the operations of the scheme have been computerised and made on-line using B 2 B e- business concept, i.e., business to business operations conducted through internet between two or more business partners.